

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

In super-session of all earlier orders, the following transfer and posting is hereby made in official exigency with immediate effect :-

S.No.	Name of Officials (Sh.)	From	To
1	Raj Kumar EC: 13854/11132664	JA in Record Room & Digitization Cell, RADC.	JA/ Reader in the Court of Sh. Joginder Prakash Nahar, POLC, RADC.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

04:15 PM

*Chandul*  
(ANJU BAJAJ CHANDNA)  
Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

6731-6744-D  
No.: \_\_\_\_\_ /F.7/P&T/Admn/RADC/2023

Dated, Delhi the 18/8/23

Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn.II, Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Court.
5. The concerned official.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P -II Personal File/ACR/Leave/Website Committee, THC, Delhi.

*Chandul*  
Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi